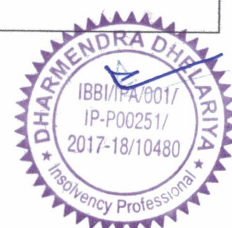


Form G

Invitation for Expression of Interest for Maars Software International Limited operating in Software Services at Chennai, Tamil Nadu

[Under Regulation 36A(1) of the CIRP Regulations – to be published in the form currently notified by the IBBI; please verify the current format before publication]

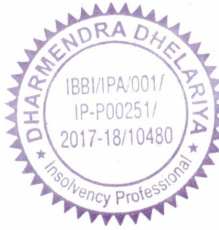
Sr.	Particulars	Details
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Maars Software International Limited; CIN: L72300TN1995PLC032675; PAN: AAACM4527H
2.	Address of the registered office	106/2, Habibullah Road, T. Nagar, Chennai – 600017, Tamil Nadu, India
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Information is not currently made available to RP.
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	Revenue Reported on last available audited financial for the year ended on 31 st March 2017 is Rs. Nil
7.	Number of employees/ workmen	Not Available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors	The same can be obtained by sending a request via email to cirp.maarsil@gmail.com .
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be obtained by sending a request via email to cirp.maarsil@gmail.com .
10.	Last date for receipt of expression of interest	25.10.2026
11.	Date of issue of provisional list of prospective resolution applicants	04.11.2026
12.	Last date for submission of objections to provisional list	09.11.2026
13.	Date of issue of final list of prospective resolution applicants	19.11.2026



14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24.11.2026
15.	Last date for submission of resolution plans	24.12.2026
16.	Process email id to submit Expression of Interest	cirp.maarssil@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Not Registered

For and on behalf of **Maars Software International Limited**
(Company undergoing Corporate Insolvency Resolution Process)

Dharmendra T. Dhelariya



IP Dharmendra Dhelariya
Resolution Professional

IBBI Registration No.: IBBI/IPA-001/IP-P00251/2017-2018/10480

AFA Certificate No.: AA1/10480/02/300627/109364 (valid up to 30.06.2027)

Process e-mail: cirp.maarssil@gmail.com

Date: 10th October, 2026

Place: Ahmedabad

India’s wind power capacity to cross 107 GW by 2030

Chennai, Oct 10: India’s wind energy sector is expected to add 8 GW of capacity in 2026-27, with annual installations projected to rise to 13.2 GW by 2030-31, taking the country’s cumulative installed wind power capacity to 107 GW by 2030, according to projections released at Windergy India 2026 in Chennai.

With 59.2 GW of wind power capacity already installed and another 43 GW under construction, the country has a combined capacity pipeline of 102.2 GW. The Rs 1.86 lakh crore Green Energy Corridor Phase-III initiative is expected to further accelerate growth by strengthening transmission infrastructure and facilitating the integration of renewable energy into the national grid.

The initiative will also support India’s ambition of achieving 900 GW of installed non-fossil fuel power capacity by 2035.

Speaking at the event, Union Minister for New and Renewable Energy, Consumer Affairs, Food



and Public Distribution Pralhad Joshi said India had achieved its highest-ever annual wind power installation of 6.05 GW in FY2025-26.

He expressed confidence that installations would surpass the previous record in FY2026-27, strengthening the country’s efforts to achieve 100 GW of installed wind capacity by 2030.

Indian Wind Turbine Manufacturers Association (IWTMA) Chairman Girish Tanti said India’s annual wind turbine manufacturing capacity had doubled from around 12 GW in FY2022-23 to more than 24 GW.

He said wind energy equipment exports reached Rs 12,800 crore in

FY2025-26, registering nearly 50% year-on-year growth. The industry aims to increase India’s share of global wind turbine exports from around 2% to 10% by 2030.

IWTMA Chief Executive Officer Aditya Pyasi emphasised the need to strengthen domestic manufacturing capabilities, particularly in critical turbine components, to meet growing demand and improve global competitiveness.

He said coordinated efforts involving manufacturers, technology providers and the government would be essential to strengthen supply chains and support the transition towards higher-capacity wind turbines.

Meanwhile, Windergy India 2026,

held in Chennai from October 7 to 9, brought together more than 400 exhibitors from over 20 countries, showcasing advanced wind turbine technologies, manufacturing solutions and renewable energy innovations.

The exhibition featured dedicated country pavilions from Germany, Denmark and Spain, highlighting opportunities for international collaboration.

Organisers said India’s wind manufacturing ecosystem had achieved around 80% domestic value addition, reflecting the country’s growing capabilities in renewable energy equipment production.



Forest Minister R. V. Ranjith Kumar flags off a dedicated wildlife ambulance to provide emergency medical care to injured and distressed wild animals in Chennai and surrounding areas and releases a Standard Operating Procedure (SOP) manual for marine turtle conservation at the valedictory function of Wildlife Week 2026 at Guindy Children’s Nature Park on Saturday. The Minister also distributes prizes and certificates to winners of State-level quiz, painting and photography competitions and visits a wildlife photography exhibition organised by the Tamil Nadu Wilderness Experiences Corporation (TNWEC). Snake rescue kits are distributed to registered volunteers under the NAAGAM application to facilitate the safe rescue and handling of snakes. Principal Chief Conservator of Forests and Chief Wildlife Warden Rakesh Kumar Dogra, Principal Chief Conservator of Forests (Head of Forest Force) A. Udhayan, Additional Chief Secretary to Government, Environment, Climate Change and Forests Department, Kakarla Usha, Tamil Nadu Pollution Control Board Chairman Anurag Mishra and other senior forest officials participate in the event.



Tamil Nadu Higher Education Minister P. Viswanathan receives Hiroshima Prefecture Deputy Governor Yoshimatsu Toru of Japan during a courtesy meeting at the State Secretariat in Chennai on Friday. The Japanese dignitary called on the Minister as part of his official visit.

TN Govt rolls out 700 tonnes of onions at Rs. 35 per kg

Chennai, Oct 10: In a move to curb rising onion prices and provide relief to consumers, the Tamil Nadu government on Friday launched the third phase of subsidised onion sales, making 700 metric tonnes available at Rs 35 per kg through 8,914 urban fair price shops and cooperative stores across the state.

Under the initiative, each family cardholder can purchase one kg of onions at the subsidised price as part of the government’s market intervention measures to stabilise prices of the essential commodity.

Cooperation Minister V. Gandhiraj inspected the consignment of 700 metric tonnes of onions procured from the National Cooperative Consumers’ Federation (NCCF) at the Tondiarpet railway freight

terminal in Chennai and formally launched its distribution through fair price shops.

The initiative follows an announcement made by the Minister in the State Assembly to ensure the availability of onions at affordable prices, particularly for economically weaker and middle-income families affected by rising market prices.

During the first phase, the government procured 910 metric tonnes of onions from the National Agricultural Cooperative Marketing Federation of India (NAFED) and 65 metric tonnes from NCCF.

In the second phase, another 1,414.33 metric tonnes were procured from NAFED and 460 metric tonnes from NCCF and distributed through the cooperative network.



With the latest procurement of 700 metric tonnes, the total quantity of onions procured under the three phases has reached 3,549.33 metric tonnes.

Officials said the third phase was launched following continued public demand and the response to the earlier rounds of subsidised sales.

The government said the

intervention was aimed at easing the financial burden on households and ensuring a steady supply of onions at reasonable prices through the cooperative distribution network.

Additional Registrar (Consumer Activities) K. Tharbaraj, senior Cooperation Department officials and representatives of cooperative societies were present.

Mahalaya amavasya: Devotees flock to pilgrimage centres

Chennai, Oct. 10: Marking the sacred culmination of the fortnight-long Pitru

terminal in Chennai and formally launched its distribution through fair price shops.

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PUBLIC NOTICE

On the instructions of my client, **Mr.M.GANDHI S/o. Mr.Mohan**, Age 50, residing at No.79, Prumal Kovil Street, Merattor, Tiruvallur, Tamil Nadu - 601203, this public notice is issued. My client has informed that the Original **Manual Natham Patta No.132**, in Name of **Mr.Mohan S/o Thulukkan**, Dated 14.03.1995 issued by the Special Tahsildar, Ponneri, has been lost on **01.10.2026**. Near his residential house at **No. 79, Perumal Kovil Street, Merattor, Tiruvallur, Tamil Nadu - 601 203**, and despite diligent efforts, the same could not be traced. Therefore, if anyone finds or comes into possession of the said original Manual Natham patta, they are hereby requested to kindly contact my client or the undersigned and hand over the same. Property Details : All that piece and parcel of vacant land Comprised in Patta No.132, Grama Natham Old Survey No.55/part, New Subdivision Survey No.104/4, Measuring an Extent of 0.36Ares, situated at Merattor Village, Ponneri Taluk, Ponneri Sub Registration, Chengalpattu District and the land bounded on the North By: Ramani. srinivasan's land South By: Road, East By :Balu's land, West By: Sennipani and Vasu' land.

Legal Remedies Law Firm, Adv M. SYED MOHAMMED, B.B.A.,LL.B(Hons), No. 39/3C, Nehru Street, Sathya Garden, Arcot Road, Saligramam, Chennai - 600093. Mobile: 8778816580, 98401 25175.

**बँक ऑफ महाराष्ट्र**
Bank of Maharashtra
बँक ऑफ महाराष्ट्र

H.Q. : "Lokmangli", 1501, Shivaji Nagar, Pune - 411 005.
ASSET RECOVERY BRANCH, CHENNAI ZONE : No.25 & 27 (Old No.43), Akshaya Shanti, 2nd Floor, Anna Salai, Near Devi Theatre Complex, Chennai - 600 002.
Tele : 044-24364410, email : brmgr1941@bankofmaharashtra.bank.in

SALE NOTICE FOR SALE OF MOVABLE PROPERTIES
E-Auction Sale Notice for Sale of Movable Assets under the Hypothecation Agreement.
Notice is hereby given to the public in general and in particular to the Borrower that the below described movable property is hypothecated/pledged to the Secured Creditor, the constructive possession of which has been taken by the Authorised Officer of Bank of Maharashtra, will be sold on **"As is where is", "As is what is", and of "Whatever there is"** on **15.10.2026** for recovery of **Rs.33,02,960.10 (Rupees Thirty Three Lakh Two Thousand Nine Hundred Sixty and Ten Paise only)** as on 08.10.2026 plus accrued interest due to the Secured Creditor from **M/s. Star Sands LLP (Borrower)**, Office at No.144, Devdarshan Apartment, No.1, Barnaby Road, Kilpauk, Chennai - 600 010. The Reserve Price will be **Rs.4,50,000/-** and the Earnest Money Deposit will be **Rs.45,000/-**.

Short Description of Movable Property	
1	Vehicle Registration No. TN70X8512
2	Model of vehicle BHARATBENZ 2523C 6X4
3	Engine No. 400952D0055862
4	Chassis No. MEC2416BAJP055978
5	Maker DAIMLER INDIA COMMERCIAL VEHICLES PVT LTD

DATE OF E-AUCTION & TIME : 15.10.2026 between 1.00 pm to 3.00 pm

Property Inspection Date & Time : 12.10.2026 to 14.10.2026 with prior appointment from the Office of Asset Recovery Branch (except holidays)

Last Date & Time for submission of Bid/EMD through online portal (https://baanknet.com) : 15.10.2026 upto 2.00 pm

For detailed terms and conditions of the sale, please refer to the link provided in website of Bank of Maharashtra i.e. **"https://www.bankofmaharashtra.in/properties for sale"** & **"https://baanknet.com"**

Date : 09.10.2026
Place : Chennai

Authorised Officer,
Bank of Maharashtra, Asset Recovery Branch.

WANTED

1. CHIEF SAFETY OFFICER
M.E / M.Tech in Industrial Safety Engineering / Diploma in Industrial Safety / P.G. Diploma in Fire & Industrial Safety qualified candidates with a minimum of 12 years of experience in any Industry.

2. FACTORY MEDICAL OFFICER
M.B.B.S and Associate Fellow of Industrial Health (AFIH) qualified professional with Minimum 2 years of experience. Salary will not be a constraint for the right candidates. Eligible & Interested candidates with relevant experience may apply through mail at SRamaswamy@nordex-online.com on or before 10 days from this advertisement.

NORDEX INDIA MANUFACTURING PRIVATE LIMITED
No: 322/10,Vallal RCK Nagar, Vengal Village, Thiruvallur District, Tamilnadu – 601103.

**State Bank of India**
MAHINDRA WORLDCITY BRANCH

GST Road, The Canopy Commercial Complex, Natham Post, Chengalpatt - 603 004.Tel: 044-27460006. email : sbi.10509@sbi.co.in

JEWEL LOSS AUCTION NOTICE

The following person who have availed Gold Jewellery loan from our Branch has failed to repay the loans. Their Gold Jewels would be auctioned on **26.10.2026 at 4.00 p.m.** in our Branch premises.

Account No.	Borrower Name & Address	Loan Outstanding	Gross Weight
44843565726	Rathan Chithambara Lingom, Aadhar Address : 13-4/10- Arumugapuram, Kottaram, Kanniyakumari, TN - 629 703. Local Address : Vennila Home Stays, Veerapuram, Tamilnadu - 603 002.	Rs.5,89,524/-	64.700 Gms
44936474685		Rs.46,423/-	4.900 Gms

The Branch Manager is authorized to conduct the auction of Gold Jewels according to his discretion and cancel the auction (or) postpone it to later date. The above mentioned auction is subject to Terms and Conditions.

Date : 09.10.2026
Place : Chengalpatt

Branch Manager,
State Bank of India, Mahindra Worldcity Branch.

NOTICE - MISSING PROPERTY DOCUMENT

Notice is hereby given to the public that our client, S. Latha, Alias Latha Venkatesh, aged 64 (Adhaar- 7610 7986 4750), residing at No- 503, Tower 2, Ceebros 174, MRC Nagar, Raja Annamalai Puram, Chennai- 600028, has lost her document. She has purchased the property from Mrs. R. Vimala Devi wife of Late R. Ravichandran, Mr. R. Rajkumar son of Late R. Ravichandran and Mr. R. Arun Prasad son of Late R. Ravichandran. The Sale Deed dated 27.02.2006 has been Registered as Document No. 936 of 2006 on the file of Sub Registrar office of Coimbatore. On 08.10.2026 the said Sale Deed was lost nearby, in xerox shop while coming to office. Even after a thorough search, our client could not find the said Sale Deed. Therefore, kindly contact our client or to address mentioned below if anyone finds the aforesaid document.

R. Lakshmi Ratan & Co,
Advocates,
No- 136/550, Basement, TTK Road, Alwarpet, Chennai- 600018.

PUBLIC NOTICE

My client Indian Bank, East Raja Annamalaipuram (E.R.A Puram) Branch situated CSM Plaza, Old No.45, New No.34, Venkatakrishna Road, Mandavelipakkam Chennai 600 028. The schedule mentioned property is absolutely owned by Smt. Kala Sivaraman (D/o. P.V. Sundaresan by way of Settlement Deed No. 1961 of 1987 dated 11.06.1987 executed by her father namely P.V. Sundaresan. She had availed staff housing loan from my client M/s. Indian Bank, East R.A Puram branch, Chennai by depositing the original settlement deed No. 1961 of 1987 dated 11.06.1987 registered in the Office of Sub-Registrar, Alandur, a copy of Sale Deed No. 1198 of 1971 dated 17.09.1971 executed in favour of her father and registered in the Office of Sub-Registrar, Alandur, a copy of the sanction for construction of first floor, a copy of the mortgage deed dated 29.01.1973, a copy of the receipt dated 04.12.1984 executed by MMTC. The said original settlement deed, original Memorandum of Deposit of Title Deed, and the cop the sale deed is found to be lost or misplaced, in East RA Puram Indian bank 24.12.2025 Anyone who has a legal claim, right or interest on the said property shall inform the undersigned within 7 days from the date of this Notice at below mentioned address.

L. SAKTHIVEL, B.A., B.L., Advocate
47/1, 1st Floor, Balaji Lane, Seshachalam Street, Saidapet, Chennai- 600 015. Mobile: 77087 80777

PUBLIC NOTICE

The general public is hereby informed that the original title deeds (more particularly mentioned in the Schedule-II hereunder) of **Mr.Venugopal**, S/o.Rasangam R at Murugan Kovil Street, Nalanthezhai, Azhichikudi, Buvanagiri Taluk, Cuddalore District-608606 relating to the Immoveable property more particularly described in the Schedule-I hereunder, deposited for creation of mortgage in favor of our client bank have been accidentally and unintentionally lost/ misplaced from our client's custody and not traceable inspite of best efforts made. The complaint of the same has been lodged at the Thirupapuliyur Police Station (Online Portal) on 21.09.2026 bearing Complaint Reference Number: OL200628000189. This notice is given to public with intention to avoid any misuse of the said title deed and if any person finds the documents mentioned below in schedule -II then the same shall be informed and returned to the undersigned at below mentioned address:

Missing Document: (i) Sale Deed Dated: 09.10.1972 Executed by: Seventhan in favour of Venugopal D.No.1389/1972 - Original
(ii) MODT Dated 15.07.2011 Executed by Venugopal in favour of Mahindra Rural Housing Finance Limited. D.No.1233/2011 - Original

Date: 10.10.2026
Sd/-
Mr.S.Mohammed Yasar Arabath, BCA., LL.B Advocate
No.77, North Street, Villupuram & District-605602.
Mob: 95669 61468

**CAPLIN POINT LABORATORIES LIMITED**
CIN NO.L24231TN1990PLC019053
REGD. OFFICE: 3rd Floor, "Ashvik Towers", No.3, Developed Plots Industrial Estates, Perungudi, Chennai 600 096. TELEPHONE: +91 44 24968000 / +91 44 71148000

NOTICE FOR LOSS OF SHARE CERTIFICATES

NOTICE be and is hereby given for cautioning all the shareholders / public not to deal in any manner in respect of below mentioned securities of the Company as the same has been informed to the company by the shareholder(s) as lost / misplaced (with or without transfer deeds).

S. No.	Name	Folio No.	Certificate No.(s)	Distinctive Nos.	No. of Shares
1	Chanbhai Amblal Patel	8151	112297	70065556-70068055	500
2	Kishor P Shah	2543	112742	70360056-70360555	500

Any person who has any claim in respect of the aforesaid Share Certificate should lodge such claim with the Company at its Registered office or with Registrar & Share Transfer Agents "RTA" at Integrated Registry Management Services Private Ltd, Unit : CAPLIN POINT LABORATORIES LIMITED, "Kences Tower", 2nd Floor, No.1, Ramakrishna Street, North Usman Road, T Nagar, Chennai 600017 within 15 days of publication of this notice, after which no claim shall be entertained and the Registrar and Share Transfer Agents will proceed to issue the Duplicate Share Certificates in favor of the Registered Holder(s).

For Caplin Point Laboratories Limited
Sd/- Venkatram G
General Counsel & Company Secretary

Place : Chennai
Date : 09.10.2026

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR MAARS SOFTWARE INTERNATIONAL LIMITED
OPERATING IN SOFTWARE SERVICES AT CHENNAI, TAMIL NADU
(Under Regulation 36A(1) of the CIRP Regulations – to be published in the form currently notified by the IBBI; please verify the current format before publication)

Sr.	Particulars	Details
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Maars Software International Limited; CIN: L72300TN1995PLC032675; PAN: AAACM4527H
2.	Address of the registered office	106/2, Habibullah Road, T. Nagar, Chennai – 600017, Tamil Nadu, India
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Information is not currently made available to RP.
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	Revenue Reported on last available audited financial for the year ended on 31st March 2017 is Rs. Nil
7.	Number of employees/ workmen	Not Available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors	The same can be obtained by sending a request via email to cirp.maarsii@gmail.com.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code	The same can be obtained by sending a request via email to cirp.maarsii@gmail.com.
10.	Last date for receipt of expression of interest	25.10.2026
11.	Date of issue of provisional list of prospective resolution applicants	04.11.2026
12.	Last date for submission of objections to provisional list	09.11.2026
13.	Date of issue of final list of prospective resolution applicants	19.11.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24.11.2026
15.	Last date for submission of resolution plans	24.12.2026
16.	Process email id to submit Expression of Interest	cirp.maarsii@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Not Registered

For and on behalf of **Maars Software International Limited**
(Company undergoing Corporate Insolvency Resolution Process)
Date: 10th October, 2026
Place: Ahmedabad
IP Dharmendra Delhariya
Resolution Professional
IBBI Registration No.: IBBI/PA-001/IP-P00251/2017-2018/10480
AFA Certificate No.: AA1/10480/02/300627/109364 (valid up to 30.06.2027)
Process e-mail: cirp.maarsii@gmail.com

